STATEMENT RE. COAL MINES (TAKING OVER OF MANAGEMENT) ORDINANCE, 1973.

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARAMANGALAM): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Coal Mines (Taking over of Management) Ordinance, 1973 as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [*Placed in Library. See* No. LT-4348/73.]

SHRI P. M. MEHTA (Bhavnagar): Mr. Speaker, Sir, with your permission, I bring a serious matter to the notice of the Hon'ble House, under Rule 377.

Sir, as reported by the *Hindustan Times* dated the 28th February, 1973 a ruling party MLA of Gujarat informed the party legislators in their meeting that one family had died because of starvation in his constituency. That constituency is a part of my Parliamentary constituency also.

I draw the attention of the Government to these reported deaths, caused by starvation and appeal to them to increase the supply of foodgrains and other essential commodities and rush them immediately to hard hit areas of Gujarat..

MR. SPEAKER: We shall resume discussion on the Railway Budget after Lunch. Every day, because many things arise, we shift our time after 1 p.m. and so our meeting after lunch also gets delayed. Government time, according to our calculations, is reduced. We have today to take up Private Members' business at the fixed hour. The result is that every day whatever we have decided in the Business Advisory Committee gets upset. We have to bear this in mind.

13.40 hrs.

The Lok Sabha reassembled after till Forty-Five Minutes Past Fourteen of the Clock.

The Lok Sabha reasembled after at Forty-nine Minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER *in the Chair*].

MR. DEPUTY-SPEAKER: We will now resume the general discusison on the Railway Budget. Shri Ismail.

श्री शशि भूषण (दक्षिण दिल्ली) : उपाध्यक्ष महोदय, मैं सिर्फ यह अर्ज करना चाहता हूं कि उड़ीसा में कुछ एम० एल० एज० को पटनायक ने घर में बन्द कर रखा है। मैं मिनिस्टर साहब से कहूंगा कि वह उन की रक्षा की व्यवस्था करें।

श्री हुकम चन्द कछवाय (मुरेना) : वहां के मुख्य मंत्री ने त्यागपत्र दे दिया है। अब वहां कोई सरकार नहीं है। हम चाहते हैं कि वहां विरोधी दल को सरकार बनाने का अवसर दिया जाये, ताकि वह इस बात की जांच कर सके।

RAILWAY BUDGET, 1973-74—GENERAL DISCUSSION—*contd.*

MR. DEPUTY-SPEAKER: Shri Ismail.

श्री मुहम्मद इस्माइल (बैरकपुर) : उपाध्यक्ष महोदय, सब से पहले तो मैं यह कहना चाहता हूं कि हर साल किराया और टैक्स बढ़ाने की जो पद्धति और तरीका चला आ रहा है, उस का इस साल के रेलवे बजट में भी अनुसरण किया गया है। इस बीच में जो जैनरल बजट रखा गया है, उस में भी इसी तरह टैक्स बढ़ाये गये हैं। यह सरकार सोशलिज्म और गरीबी हटाने के जिस लक्ष्य और आदर्श को सामने रख कर चलने का दावा करती है, रेलवे बजट और जैनरल बजट दोनों उस के विरोधी हैं।

जहां तक रेलवे बजट का सम्बन्ध है, सरकार की तरफ से कहा गया है कि इस में गरीबों के लिए किराया कम बढ़ाया गया है,